

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Respondent(s) :

Applicant(s):

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

O.A. No. 290/00071/15 ( 7/2015 )

Date of Order : 09/03/2015

Ms Shano Rizvi proxy counsel present for  
Mr S.P. Singh, counsel for applicant.

Notice awaited for respondents No. 1 to 3.

Mr J.K. Chanda present for respondents No. 4.

Counsel for applicants submits that relief sought in  
OA No. 290/00071/15 has been granted by the appropriate  
authority, therefore, this OA has rendered infructuous.

Accordingly, OA No. 290/00071/15 is dismissed as  
rendered infructuous.

[Justice K.C. Joshi]  
Judicial Member

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